1	2 3	4	5	
2.	Marketing and Export Promotion Scheme	135.00	236.00	173.12
3.	10% Rebate.	;=	702.70	135.02
4.	Comprehensive Handloom Cluster Development Scheme	-	7.87	535.48

Under the Mill Gate Price Scheme, the fund is provided to the National Handloom Development Corporation Ltd. which is implementing agency for this scheme for the country as a whole. The total amount released was Rs. 23.50 crore, Rs. 29.59 crore and Rs. 54.00 crore for 2007-08, 2008-09 and 2009-10 respectively for the entire country.

Under the Handloom Weavers Comprehensive Welfare Scheme, the fund is provided to service providers i.e. ICICI Lombard for Health Insurance Scheme and Life Insurance Corporation of India for Mahatma Gandhi Bunkar Bima Yojana for country as a whole as follows:

Year	Health Insurance Scheme,	Mahatma Gandhi Bunkar Bima Yojana-	
	funds released (Rs. in crore)	funds released (Rs. in crore)	
2007-08	102.60	12.98	
2008-09	120.82	3.10	
2009-10	115.85	3.10	

Under the Diversified Handloom Development Scheme, the fund is provided to Weavers Service Centres and other Handloom institutions for skill and technological Upgradation. The total amount released was Rs. 9.07 crore, Rs. 16.00 crore and Rs. 20.00 crore for the year 2007-08, 2008-09 and 2009-10 respectively for the country as a whole.

## Availability of cotton for domestic industry

304. SHRI GOVINDRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of TEXTILES be pleased to state:

(a) whether textile industry has requested to intervene for ensuring availability of cotton for domestic firms considering that exporters registered 55 lakh bales of cotton for exports in the 2010;

- (b) if so, the details of their demand and Government's response thereto; and
- (c) the steps taken or proposed to be taken by Government to control rising domestic prices of cotton by ensuring sufficient availability for domestic industry in the country?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Yes, Sir. Government of India has received several representations from various textile associations and industries which include *interalia* demands for delay in export contracts upto January, 2011; staggering of shipments through a monthly cap; withdrawal of export incentive of 1.5% etc.

- (c) For cotton season 2010-11, Government has put in place a cotton security policy comprising of the following measures:
- (i) Registration of cotton export contracts would commence from October 1, 2010.
- (ii) Actual exports would commence from November 1, 2010.
- (iii) The exportable surplus is identified as 55 lakh bales.
- (iv) There would be no registration after the exportable surplus is registered.

## Ban on export of cotton during October-December, 2010

†305. SHRI SATYAVRAT CHATURVEDI:

SHRI MOTILAL VORA:

Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that because of Government according permission for export of cotton the prices of cotton have risen sharply;
- (b) whether, in view of high rise in the prices of cotton, Confederation of Indian Textiles Industry (CITI), has demanded a ban on export of cotton from Government this season during October to December, 2010 in order to save textile industry;
- (c) whether it is also a fact that cotton is chiefly being exported to China, Pakistan and Bangladesh that are competitors of India with regard to textile industry; and

<sup>†</sup>Original notice of the question was received in Hindi.